



\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3439/2007 & CM No.6446/2007

SOCEITY FOR THE ADVANCEMENT OF ..... Petitioner  
EDUCATION CAMBRIDGE SCHOOL

Through Mr. Krishan Mahajan, Advocate

versus

INCOME TAX OFFICER (EXEMPTION) ..... Respondent

Through Mr. R.D. Jolly, Advocate

CORAM:

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE V. B. GUPTA

ORDER

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09.05.2007

Learned counsel for the Petitioner seeks leave to withdraw the writ  
petition.

Dismissed as withdrawn.

  
MADAN B. LOKUR, J

  
V. B. GUPTA, J

MAY 09, 2007

Upreti